

**Profile of Hon'ble Shri H. P. Chaturvedi, Member (Judicial) &
HOD, at NCLT, Ahmedabad Bench.**

Shri Harihar Prakash Chaturvedi, Member (Judicial) did Master of Arts in Sociology from APS University, Rewa, Madhya Pradesh. He completed his Law degree in the year 1980 from APS University, Rewa and soon thereafter enrolled himself as an Advocate with M.P. State Bar Council and started practice as a Lawyer in Civil/ Criminal side in the District Court, Shahdol, M.P., High Court of M.P. at Jabalpur and also as a Junior Counsel before the Supreme Court of India till the year 1996. When he joined Indian Legal Service.

While practicing, he was selected for internship in International Lawyer Exchange Program and did his internship on poverty Law and class action suit in USA with NAACP Legal Defense Fund Company, New York during the year 1983.

He joined Indian Legal Service on being selected by the UPSC and appointed as Assistant Legal Advisor to the Government of India, Ministry of Law and Justice, Department of Legal Affairs' and been posted at Branch Secretariat, Mumbai. In 1997, he was notified as Central Government Pleader in the Bombay High Court.

After joining the Indian Legal Services and while in the service, he also did the L.L.M. degree in Constitutional and Administrative Law and Human Right Jurisprudence from the University of Mumbai in the year 1999.

He served in various posts during his service in the Central

Government as Additional Secretary to the Government of India in the Department of Legal Affairs, Ministry of Law and Justice.

Before joining in National Company Law Tribunal as a Judicial Member in 2016, he also has been a Member (Law), Authority for Advance Ruling (Income Tax), Mumbai Bench in 2016.

He also served as a Presiding Officer in Debts Recovery Tribunal –I, Chennai Bench during the years 2001 to 2006.

Hon'ble Shri H. P. Chaturvedi has also been a Member of Indian Delegation to participate in United Nation Conference against Corruption, held in Panama in the year 2013.

He joined as a Member (Judicial), National Company Law Tribunal, Allahabad Bench in the year 2016 and presently serving at NCLT, Ahmedabad Bench since March 2018.



A handwritten signature in blue ink, consisting of a large, stylized initial 'S' followed by a long horizontal stroke.